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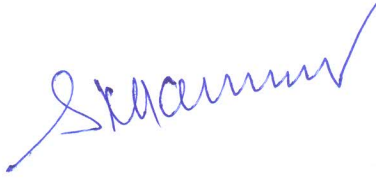
NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others
UNDER SECTION : 111, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	S. Manoj Kumar (For. B. Dharmaraj)	Counsel for Respondents 1 - 3	
2.	S. Manjula Devi, Advr For KSR & Co company secretaries CBE	For petitioner	

ORDER

Ms S Manjula Devi, counsel for petitioner present. Shri S Manoj Kumar, counsel for R1 to R3 present. Both parties in this matter are also present. Both the counsel reported that the matter is likely to be settled between the parties. This matter may be posted alongwith TCP/144/2016. Put up on **31.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)